

PROF. MADHU DANDAVATE: I would like to know from the hon'ble Minister whether it is not a fact that actually the State Electricity Boards have incurred a loss of more than Rs. 700 crores and constantly it has been stressed that there is corruption, nepotism, mis-management and as a result of that more stress has to be laid on national grid system.

In view of this may I know firstly whether you will confirm whether that is the order of the losses incurred by the State Electricity Boards?

If it is true, what concrete steps are being taken to see that the National Grid System becomes more effective?

SHRI VIKRAM MAHAJAN: It is true that the Electricity Boards are suffering losses. But, about the quantum, I cannot give the figure just now, because the main question does not deal with it.

So far as the National Grid is concerned, the policy of the Government is this and it has been supported by the Rajadyaksha Committee which said that the Centre should play a greater role in the power sector. We hope that within the next 10 years we will be able to achieve 50:50, that is, Centre will be 50 and States will be 50.

Power projects and Rural electrification schemes of Orissa, pending clearance

*309. **SHRI K. PRADHANI:** Will the Minister of ENERGY be pleased to lay a statement showing:

(a) number and names of the power project proposals and rural electrification proposals of the Government of Orissa which are pending for clearance;

(b) since when; and

(c) the time by which these are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) to (c). The proposals for hydro and thermal power projects received from the Government of Orissa/Orissa State Electricity Board which are pending for clearance in the Central Electricity Authority and their present status are shown in Annex I.

• There are 8 rural electrification schemes involving loan outlay of Rs. 3.26 crores submitted by the Orissa State Electricity Board pending clearance in the Rural Electrification Corporation. The details of these schemes are shown in Annex II. 48 other rural electrification schemes involving loan outlay of Rs. 16.74 crores were received in the Rural Electrification Corporation but these have been referred back to the Orissa State Electricity Board for revision/clarifications. The details of these schemes are shown in Annex III. Clearance of the rural electrification schemes by Rural Electrification Corporation is subject to their techno-economic viability and availability of funds. On the basis of the allocation of funds for the current financial year (1980-81) and the schemes already sanctioned (upto October, 1980), the Rural Electrification Corporation will be in a position to sanction more schemes of Orissa involving a loan outlay of about Rs. 5.50 crores upto 31-3-1981.

ANNEXURE—1

Proposals for Hydro and Thermal Power Generation Projects, and Transmission Projects Received from the Government of Orissa State Electricity Board which are Pending in the central electricity authority for clearance and Their Present Status

S.No.	Project	Installed capacity (MW)	Estimated cost (Rs. crores)	Date of receipt of project report	Present Status
1	2	3	4	5	6

HYDRO PROJECTS

1.	Bhimkund Multi purpose project	798	328.1	1974	The revised project report incorporating the basis of the CEA/CWC was received in June 1980. Further comments of CWC/CEA on the project report have been forwarded to the project authorities. The project being a multi-purpose the power portion can be considered by the CEA for according techno-economic approval after it is cleared by the Technical Advisory Committee of the Planning Commission.
2.	Balimela St. II	120	20.21	Dec. '78	The replies from the project authorities to the comments of CWC are awaited.
3.	Upper Kolab Ext.	80	18.62	Dec/79	The project is in advanced stage of techno-economic appraisal.
4.	Rengali St. II	150	28.85	Dec/79	Replies to further comments of the CWC have been received recently from project authorities. This project is an extension project of the Rengali HE Project which is presently under construction.
5.	Hirakud Stage-III	37.5	15.97	April, 80	The execution of the project involves closure of both the existing Hirakud Power Stations. The Project authorities have been requested to furnish a detailed construction programme to estimate the period of shut-down of the two power stations.

THERMAL PROJECTS

No proposal of the Government of Orissa for thermal power plant in Orissa is pending clearance. There was a proposal at one stage for setting up a large thermal power plant at Talcher. However, the state Government have agreed that this power plant may be set up in the Central Sector.

ANNEXURE—II

Rural electrification projects submitted by the Orissa State electricity Board and their Present Status

SL.No.	Name of Scheme with brief description of Tahuk Block or area concerned	District	Cost Amount (Rs. in lakhs)	Loan Amount	Date of receipt in REC	Date of inspec- tion	Date of apprai- sal	Present status
1	2	3	4	5	6	7	8	9
I. NORMAL PROGRAMME								
1.	Jarabandh	Sambalpur	52.374	47.734	25-10-80	..		These schemes have been received recently in the Rura Electri- fication corpora- tion.
II. REVISED MINIMUM NEEDS PROGRAMME (RMNP)								
2.	Chandapur	Koraput	64.076	62.455	4-8-80	..		
3.	Gunpur	Koraput	50.962	46.698	25-10-80	..		
4.	Junagarh	Kalahandi	26.134	24.019	Do.	..		
III. SPECIAL PROJECT AGRICULTURE (SPA)								
5.	Kesinga	Kalahandi	13.830	10.158	22-9-80	..		
6.	Patnagarh	Bolangir	19.246	13.560	1-10-80	..		
7.	Athmallik	Dhenkanal	49.316	31.421	29-10-80	..		
IV. SYSTEM IMPROVE- MENT (ST)								
8.	Kendrapara-II	Cuttack	89.750	89.750	7-10-80	12/79		Pending due to non availabil- ity of funds.

ANNEXURE III

Names of 43 Rural electrification schemes which were received from the Orissa State Electricity Board but have been referred back to the Board for revision/clarifications

(Rs. in lakhs)

Sl. No.	Name of scheme with brief description of Taluk, Block or area concerned	District	Cost Amount	Loan Amount	Date of receipt in REC	Date of inspection	Date of appraisal comments sent to SEB
1	2	3	4	5	6	7	8
1. Normal Programme							
1.	Tursikela Block	Bolangir	26.527	21.390	20-7-78	12/78	9-2-80
2.	Muribahal	Do.	36.106	29.421	24-11-78	Do.	Do.
3.	Basta-Baliapal	Balasore	21.692	17.892	30-10-79	17-11-79	28-11-79

1	2	3	4	5	6	7	8
4. Anandpur	Keonjhar	54.690	47.134	8-1-80	25-1-80	10-3-80	
5. Khandapara-Gania	Puri	29.153	26.715	6-2-80	25-3-80	23-4-80	
6. Khalikote-Ganjam	Ganjam	26.487	23.684	6-2-80	14-2-80	7-3-80	
7. Ghashipur	Keonjhar	73.493	40.427	24-3-80	17-5-80	26-5-80	
8. Barkote	Sambalpur	42.442	38.903	6-5-80	..	26-5-80	
9. Naikul	Do.	56.369	53.109	6-5-80	..	Do.	
10. Loisinga	Balangir	41.707	33.827	6-5-80	5-6-80	16-6-80	
11. Nischintkoilli	Cuttack	11.013	10.410	17-7-80	14-8-80 to 16-8-80	25-9-80	
12. Chikiti	Ganjam	24.127	21.303	6-5-80	6-6-80 to 7-6-80	17-7-80	
13. Baripada (SPI)	Mayurbhanj	38.276	37.440	21-12-79	17-5-80	26-5-80	
14. S.P.I. Balasore	Balasore II	28.702	27.874	21-10-79	24-12- to 26-12-79	1-1-80	
15. Rairkhol	Sambalpur	120.000	104.000 [†]	5-3-80	8-5-80	30-5-80	
16. Balimela	Korepur	56.000	56.000	6-5-80	25-7-80 to 26-7-80	19-8-80	
17. Puri (Sadar)	Puri	7.063	6.943	6-5-80	8-8-80	18-8-80	
18. Gondia Scheme	Dhenkanal	20.735	17.525	14-8-80	23-8-80	15-9-80	
Matching Scheme	Do.	11.849	11.849	Do.	Do.	Do.	
19. Padamapur	Sambalpur	55.907	51.779	Do.	29-8-to 30-8-80	22-10-80	
Sub-total			792.398	677.564			

Minimum Programmes

1. Rasgovindpur Scheme No.I	Mayurbhanj	13.947	13.875	5-2-80	23-2-80	3-3-80
2. Do. No.II	Do.	13.948	13.853	Do.	Do.	Do.
3. Suliapada	Do.	15.735	15.639	Do.	Do.	Do.
4. Murda	Do.	14.771	14.647	Do.	Do.	Do.
5. Bissam Cuttack	Koraput	69.509	66.917	4-3-80	3/80	10-3-80
6. Bishra	Sundargarh	29.582	27.417	24-3-80	6-5-80	14-5-80
7. Korkunda	Koraput	78.209	75.776	Do.	4/80	25-4-80
8. Golemunda	Kalahandi	74.373	68.585	24-3-80	4/80	1-5-80
9. Nawapara	Do.	72.003	65.571	17-7-70	11-8 to 12-8-80	27-8-80
10. Rawuan, Sukuruli, Narajila, Jashifaur.	Mayurbhanj	73.656	72.361	4-8-80	22-8- to 23-8-80	24-9-80

1	2	3	4	5	6	7	8
11. Nuagaon . . .	Sundargarh	29.303	26.775	8-8-80	27-8- to 30-8-80	25-9-80	
12. Sundargarh (Sadar) and Tangar palli	Do.	40.630	38.387	4-8-80	Do. ^v	Do.	
13. Kokara . . .	Kalahandi	36.480	33.244	4-8-80	8-9 to 11-9-80	29-9-80	
14. Kesinga . . .	Do	28.650	28.428	20-8-80	Do.	30-9-80	
SUB-TOTAL		590.796	561.475				

Special Project Agriculture

1. Sheriguda , J.E.D.	Koraput	34.328	33.541	21-11-79	6-12-79	12-12-79
2. Sundargarh Elec. Divn.	Sundargarh	29.970	22.214	21-12-79	9-1-80	5-2-80
3. Dasrathpur . . .	Cuttack	23.646	23.038	Do.	26-1-80	28-2-80
4. Dhama Elec. Con- struction Section	Sambalpur	25.054	21.678	8-1-80	19-1-80	11-2-80
5. Dham nagar Bhandari Pokhari	Balasore	54.727	50.578	Do.	26-1-80	7-2-80
6. Baripada Elec. Divn.	Moyurbhanj	45.330	38.506	5-2-80	23-2-80	3-3-80
7. Ullanda Birmaha- rajpur, ECD	Bolangir	47.828	40.635	6-2-80	15-2-80	10-3-80
8. Jharsuguda— Lakhanpur ECD	Sambalpur	23.374	19.506	8-2-80	3/80	3-4-80
9. Bolangir Block ECD.	Bolangir	28.780	22.030	19-2-80	Do.	Do.
10. Sadar block DEC. Chainpal	Dhenkanal	44.285	18.564	24-3-80	13-5-80	26-5-80
11. Phulbani Elec. Dn.	Phulbani	27.647	20.929	Do.]	25-6- to 26-6-80	7-7-80
12. Odapada Block .	Dhenkanal	37.574	27.141	6-5-80	18-6 to 21-6-80	26-6-80
13. Sonapur-Bolangir E.C.D.	Bolangir	42.904	32.653	Do.	7-6 to 8-6-80	Do.
14. Gondia Block .	Dhenkanal	49.450	33.809	Do.	18-6 to 21-6-80	Do.
15. Khaprakhhol .	Bolangir	52.307	30.102	4-8-80	13-8 to 14-8-80	30-8-80
SUB—TOTAL		567.204	434.924			
GRAND TOTAL		1950.338	1673.963			

SHRI K. PRADHANI: I have gone through the statement laid on the Table by the hon. Minister.

May I know from the hon. Minister whether the Government of India have finally decided to take up the Thermal Project at Talcher under the Central Sector? If it is so, when are they likely to take up this project?

SHRI VIKRAM MAHAJAN: The project report has been prepared. The hon. Minister is quite firm and he will try to do his best to take it up in the Sixth Plan.

SHRI K. PRADHANI: My second supplementary is this. I had specifically asked a question. I asked when this project (pending before the Central Government) is likely to be cleared. But the hon. Minister has not given me the date. May I know whether he can give us at least some tentative date for the clearance of these projects? Sir, I have learnt that these various projects are pending with the Central Government: One is Eve Hydrel Project in Sundargarh and Sambalpur district; the other is, Kashahal Hydro Electric Project in Sundergarh district; Subarnarekha project in Mayurbhanj district; then you have Guludihi project in Mayurbhanj district; then you have Somakue project in Mayurbhanj district and also the Mahanadhi Chitrotpala Hydrel Project. These are pending projects with the Central Government. May I know from the hon. Minister under what stage these projects are at present?

SHRI VIKRAM MAHAJAN: There are five projects at present pending before the different Ministries. So far as Bhimkund is concerned, it is a multi-purpose project. It has to be cleared by the Technical Advisory Committee of the Irrigation Department and it has not come to the Power Ministry so far.

So far as Balimela Stage II is concerned, we will be able to complete the clearance within about 3 months.

it is expected to be done very shortly, within 3 months.

So far as Upper Kolab extension is concerned, it is in an advanced stage of clearance. It would be cleared very soon.

So far as Rengali Stage II is concerned it is with Irrigation Department. Their clearance has not come to Power Department so far.

About Hirakud Stage III, there is some problem about shut-down of existing power units because the new unit has to be constructed. We are having discussion with the Government of Orissa.

SHRI K. PRADHANI: I asked about some of the projects. I asked whether they are being taken up under the Central Government.

SHRI K. P. SINGH DEO: In view of the fact that Orissa is one of the most economically backward regions in this country, and we are trying to develop the infra-structure so far as electrification and hydel as well as other projects are concerned, which will provide the necessary inputs for the agricultural development of the State, what steps are being taken by the Central Government to streamline the entire system and expedite the processing of these schemes which have been pending for a long time as is evident from the answers supplied by the hon. Minister? Since 1978 onwards these schemes are pending with REC and various other bodies. What are the specific steps which are going to be taken to clear these projects so that the industrially backward regions like Orissa can come up by developing their infra-structure?

SHRI VIKRAM MAHAJAN: There are about 8 schemes costing Rs. 3.26 crores. These schemes are pending. They are likely to be cleared very soon. Another set of 48 schemes are there. They are being referred back to the Orissa Government. Certain points have got to be cleared. They

will cost another Rs. 16 crores and odd. A great effort is being made by the Government to give maximum to the backward regions. There are certain norms which are to be observed. There are some special programmes which are given to those regions and special care is taken for Orissa. We hope that they will come up very fast.

SHRI K. P. SINGH DEO: I wanted to know what are the specific steps taken for streamlining the process so that these schemes are implemented soon.

SHRI VIKRAM MAHAJAN: I said in my reply that as the hon. Member is aware, all these schemes have to be cleared by the Planning Commission before we finally give them to the States. We are trying to help them and so far as Orissa is concerned, a lot of schemes have been given and maximum care will be taken to clear them fast.

SHRI ARJUN SETHI: If you look at the statement given by the hon. Minister, which is laid on the Table of the House, you will find all the projects such as Bhimkund multi-purpose project Balimela project etc. are lying pending with the Central Government since 1974. I would like to know from the hon. Minister whether he is aware of the fact that regarding Bhimkund Dam project, a clarification has been received by the Government on 12-11-80 and it is being examined in the Central Water and Power Commission. Now in view of long pending projects, that is, since 1974, what specific steps Government is going to take and assure the House in the interest of the State as well as in the interest of the country, to complete these projects at a very early date?

SHRI VIKRAM MAHAJAN: It is only a part of the question which has already been put by the previous hon. Member and I have replied to that.

DR. SUBRAMANIAM SWAMY: Sir, what about Q. No. 308?

MR. SPEAKER: That has been withdrawn at the request of the Member concerned.

श्रमिक कानूनों में परिवर्तन

* 311. श्री कलचन्द बर्मा : क्या बिधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार वर्तमान परिस्थितियों के संदर्भ में लोगों तथा श्रमिकों को सस्ता तथा आसान न्याय दिलाने की दृष्टि से श्रमिक कानूनों तथा न्यायपालिका में परिवर्तन करने पर विचार कर रही है;

(ख) यदि हां, तो इस बारे में पूरा ब्यौरा क्या है; और

(ग) यदि नहीं, तो उस के क्या कारण हैं ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). The Government are constantly keeping under review the labour laws with a view to ensuring that inexpensive and easy justice is provided in labour disputes.

A proposal at present under consideration is to fix a time limit within which labour courts and industrial tribunals should give their awards. Government are also proposing to increase the number of labour courts and industrial tribunals, so that speedy adjudication becomes possible.

(c) Does not arise.

श्री कलचन्द बर्मा : दिल्ली में हाल ही हुए श्रम मंत्रियों के सम्मेलन में मंत्री महोदय ने आश्वासन दिया था कि केन्द्रीय राज्य बीमा योजना, श्रमिक मुआवजा कानून, न्यूनतम वेतन कानून और केन्द्रीय प्राविडेंट फंड आयुक्त के कार्य का विकेन्द्रीकरण किया जाएगा और साथ ही यह भी कहा